

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

CA(CAA)/6/Chd/Hry/2024
(1st Motion)

IN THE MATTER OF:-

Pine Labs Private Limited.

...

Applicant Companies

Under Section: 230-232, See 234

Order delivered on 07.06.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Applicant Companies : Mr. Gyanendra Kumar, Mr. Shikha Tandon, Mr. Zaid Deafu, Mr. Amandeep Singh and Mr. Saurabh Khosla, Advocates

ORDER

A short note on maintainability has been filed vide diary No.00586/1 dated 19.03.2024. The same is taken on record. The counsel for the applicant companies have continued the arguments on the maintainability of the present application. For continuation of the hearing matter now stands posted to 12.07.2024.

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**